





SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
			307	Civil	CS/Comm./1096/2025	14/10/25	ANIL KUMAR PROP. OF M/S A.K AND CO. Vs. MUNICIPAL CORPORATION OF DELHI									
			307	Civil	CS/Comm./1204/2025	17/11/25	BANK OF BARODA Vs. MOHD. MEHRAJ									
			307	Civil	CS/Comm./109/2025	04/01/25	SPONTANEOUS COMMUNICATION PVT. LTD. Vs. VAISHNO COMMUNICATION AND ANR.									
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL														
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	civil suit	CS(COMM)-1276/2025	29.11.2025	ASHA GOEL VS MCD									
			402	civil suit	CS(COMM)-777/2025	07.07.2025	SHAH RUKH KHAN VS A TO Z CHEMICALS	YES								
			402	civil suit	CS(COMM)-600/2025	23.05.2025	HARKESH LUTHRA (SINCE DECEASED) VS YOGESH DOGRA	YES								
			402	civil suit	CS(COMM)-1045/2025	18.09.2025	M/s AKZONOBEL INDIA LIMITED Vs Krishna Trading Company									
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		es	CS (COMM)/832/2025	09-10-2025	STATE BANK OF INDIA Vs RUCHI OBERAI PROP OF HARI TRADERS	09-02-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
				es	CS (COMM)/831/2025	09-10-2025	STATE BANK OF INDIA Vs KAVITA PROP OF VAISHNO IMPEX	10-02-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL													
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL													
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													

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18	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. PARAMCHALA PULASTYA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL												
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	1	CS(COMM)	717/2023	23.12.2023	CANARA BANK VS SATNAM SINGH	16.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	04.04.2026
				CS(COMM)	718/2023	23.12.2023	CANARA BANK VS SANJAY SINGH SAITHALA	16.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	09.04.2026
				CS(COMM)	719/2023	23.12.2023	CANARA BANK VS VIRENDRA SAH	16.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	09.04.2026
				CS(COMM)	566/2024	19.07.2024	HAHNEMANN SCIENTIFIC LABORATORY INDIA PVT. LTD. VS. MEERA RASTOGI	23.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/	02.05.2026
22	MS. DEEPA SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 537/24	26.11.2024	CANARA BANK Vs Yogesh Chhabra	02.02.2026	NIL	NIL	NIL	NIL	NIL	NIL	12.02.2026
			12, New Court Block-I	Civil Suit	CS (COMM) 176/25	08.04.2025	STATE BANK OF INDIA Vs. SOMBIR KUMAR	10.02.2026	23.03.2026	NIL	Nil	NIL	NIL	NA	
			12, New Court Block-I	Civil Suit	CS (COMM) 289/25	01.07.2025	Ramkesh Municipal Corporation of Delhi Vs.	12.02.2026	02.03.2026	NIL	Nil	NIL	NIL	NA	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 469/2024	07.10.2024	MAX SMART SUPER SPECIALITY HOSPITAL VS JOHN JAMES	09.02.2026	01.04.2026	01.04.2026	05.05.2026	20.07.2026	-	-	
			6, New Court Block-I	Commercial	CS (COMM) 142/2024	20.03.2024	VEDANGSOFT PVT LTD DRIVEROAD SOLUTION	13.02.2026	15.04.2026	15.04.2026	25.05.2026	30.07.2026	-	-	
			6, New Court Block-I	Commercial	CS (COMM) 456/2025	06.10.2025	BANK OF INDIA VS SHALINI BHAMBRI & ORS	28.02.2026	17.04.2026	17.04.2026	29.05.2026	09.07.2026	-	-	

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25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS COMM/353/2024	23-07-2024	NB Marketing Pvt Ltd vs. Raj Kumar Garg Prop of AMH Wellness	12-02-2026	Within two weeks	Within two weeks	PE on 06/03/2026 and DE on 17/03/2026	on 17/03/2026	Within two weeks after closure of DE on 27/03/2026	46129	-	-	-	-	
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 242/2025	06.05.2025	M/S VED TRADERS VS WALNUT HEALTH CARE PVT. LTD.	02.02.2026	-	-	-	-	-	-	-	-	-	25.03.2026	
			29, New Court Block-II	Commercial	CS (COMM.) 116/2025	07.03.2025	STATE BANK OF INDIA VS RAVINDER & ORS.	03.02.2026	-	-	-	-	-	-	-	-	-	18.03.2026	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	-	-	-	-	Final Arguments	11-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	-	-	-	-	-	12-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	-	-	-	-	Final Arguments	06-03-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	-	-	-	-	-	-	20-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	-	-	-	-	-	-	20-04-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK	CS (COMM)	1033/2025	15-12-2025	STATE BANK OF INDIA Vs RAJ KUMAR	05-02-2026	20-02-2026	20-02-2026	26-02-2026	26-02-2026	24-02-2026	-	-	-	-	-	
29	SH. LALIT KUMAR LD, DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/780/2025	23.09.2025	M/S UNILINE ENERGY SYSTEM	VS	M/S HEXXAG EO SYSTEMS	06.02.2026	Within days	15	25.02.2026	-	-	-	-	-	-	
				CS/COMM/491/2025	05.06.2025	SUNCARE FORMULATION PVT LTD.	VS	MAKKE M HEALTHCARE PVT LTD.	10.02.2026	Within days	15	20.02.2026	-	-	-	-	-	-	
				CS/COMM/507/2025	09.06.2025	SUNCARE FORMULATION PVT LTD.	VS	MAKKE M HEALTHCARE PVT LTD.	10.02.2026	Within days	15	20.02.2026	-	-	-	-	-	-	
				CS/COMM/938/2022	14.09.2022	YOKOHMA INDIA PVT. LTD	VS	INDIA BIZ COM	16.02.2026	-	-	-	01.04.2026	-	-	-	-	-	
				CS/COMM/683/2025	23.08.2025	INDIA BIZVS COMM	VS	YOKOHMA INDIA PVT LTD.	16.02.2026	Within days	15	01.04.2026	-	-	-	-	-	-	



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39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHADARA	301, New Court Building	CS(COMMER CIAL)	CS(COMM) 608/2025	16.10.2025	SHREE BANKEYN BEHARI FABRICS PVT LTD Vs. SILKI GODHAPROP SIVI COLLECTION		Not Filed	Not Filed	Not Filed	NO	NO	PE 27.02.2026 AND 28.02.2026 DE 12.03.2026 AND 19.03.2026	
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 436/2025	12.07.2025	RAJU SINGH VS. RAMESH KUMAR SHARMA		Not Filed	Not Filed	Not Filed	NO	NO	P.E. - 19.03.2026 & 20.03.2026 D.E. 07.04.2026 & 28.04.2026	
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 52/2025	23.01.2025	SHRI SURENDER KUMAR MISHRA Vs. MD ASIF		Not Filed	Not Filed	Not Filed	NO	NO	25.02.2026 AND DE 09.03.2026 FA 25.03.2026	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA	ROOM 208	NO COMMERCIAL	CS COMM 656/2025	18-11-2025	Manju jain Prop. P MS Ikon Wires Vs. Ashok Gulati	03/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 526/2024	08-10-2024	Shiv Kumar Gandhi Vs. Sanvie Retail Pvt.	10/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 724/2025	23-12-2025	Canara Banak Naman Grover	16/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 207/2025	05-04-2025	Anchal Aggarwal Vs. Punnet Gupta	17/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 91/2025	07-02-2025	Ayush jain Vs. Encana and Others	21/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 707/2025	15-12-2025	State Bank of India Vs. Bhubnesh Sharma	23/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 587/2024	18-11-2024	Campus Eai India Pvt. Vs. Hashstudio	24/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-04-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 518/2025	22-08-2025	State Bank of India Vs. Navratan Mallo Bafna Proprietor	24/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-03-2026	
			ROOM 208	NO COMMERCIAL	CS COMM 139/2025	05-03-2025	Balaji Trading Vs. M/s Sahil Cable Industry	24-02-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-04-2026	
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	NIL												
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHADARA	C.No 304	COMMERCIAL	CS(COMM) 519/2025		SHIV KUMAR VS M/S ASS ENTERPRIS ES	03-02-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-04-2026	

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				COMMERCIAL	CS(COMM)/358/2025	12/02/2026	AJAY KUMAR VS MOHD. NADEEM		NOT FILED	NOT FILED	NOT FILED	NOT FILED	27-04-2026
				COMMERCIAL	CS(COMM)/573/2025	25-02-2026	RAJBIR AGARWAL PROP. OF M/S RAJ CHEMICALS VS M/S CONTINUOUS DYEING		NOT FILED	NOT FILED	NOT FILED	NOT FILED	18-05-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE COMMERCIAL COURT	NORTH-WEST	406	Civil	21/2020	08-01-2020	SHERAWALI DEVELOPERS LLP Vs M/S MAJESTY HOMES AND ORS.						
					701/22	27-08-2022	ABHISHEK GARG Vs MOHD IMRAN						
					738/23	27-09-2023	STATE BANK OF INDIA Vs MR. NAVEEN GUPTA PROP. OF M/S BHARAT PRODUCT INDIA						
					806/22	14-10-2022	AMIT AGGARWAL Vs DAVENDER EGG FARM						
					833/22	02-11-2022	MOHAN INFINITY Vs IMPACT CABLES AND ANR						
					177/23	03-08-2021	ZAKIR HUSSAIN Vs THE NEW INDIA ASSURANCE CO., LTD.						
					642/23	05-09-2023	PROMOD KUMAR GANDHI Vs SANJAY GANDHI						
					30/20	20-01-2020	M/S RAJDHANI FLOUR MILLS LTD Vs RAKESH KUMAR						
					191/24	26-03-2024	Monika Vs National Insurance Company Limited						
					503/22	7-6-2022	CROCS INC Vs RAJASTHAN FOOTWEAR AND ORS						
					350/23	03-05-23	UNEX PROFILES Vs SPEED ENTERPRISES AND ANR.						
					687/22	22-08-22	MAHENDER PAL MAGGON Vs BOSCH LIMITED						

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					862/22	10-11-22	BOSCH LTD Vs MAHENDER PAL MAGGON	
					284/23	17-4-23	SANJEEV GOEL Vs MS V S YARNS PVT LTD	
					207/21	17-3-21	PRITAM KUMAR MITTAL AND ORS., Vs SAURABH TANWAR AND ANR	
					543/21	16-10-21	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO., LTD.	
					120/22	22-2-22	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.	
					121/22	22-2-22	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.	
					122/22	22-2-22	M/S/ PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.	
					148/23	24-2-23	M/S AAKAR PIPING SOLUTIONS PVT. LTD. Vs SH. SANJEEV SHARMA	
44	SH.VINOD DISTRICT JUDGE, (COMMERCIAL COURT)	YADAV, JUDGE,	205	Civil	CS(Comm.)/605/25	21.08.25	Century Plastic Industries Vs. Shree Lakhmi Chand Engineering Works	05.02.26
					CS (Comm) 103/24	22.02.24	Oum Lamitech Pvt Ltd Vs Premier Laminates, Partnership Concern	12.02.26
					CS (Comm) 104/24	22.02.24	Oum Lamitech Pvt Ltd Vs S Desu	12.02.26
					CS(Comm) 244/25	05.04.25	ABHAY JAIN Vs Ashiana Ispat Limited	16.02.26
					CS(Comm) 606/25	22.08.25	MADHAV LIMITED Vs KRG SATINDER KAUR	20.02.26
					CS(Comm) 516/25	12.07.25	The Supreme Industries Ltd Vs Ashok Kumar	27.02.26

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					CS(Comm) 227/23	25.03.23	M/S ELECTROWEIGH SOLUTION Vs M/S SHIV GANGA STONE CRUSHER AND ANR.							28.02.26
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 553/2025	17.10.2025	M/S KRISHNAVI INDIA VS M/S ANKUR EXPORTS	07.02.2026	16.02.2026	16.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 626/2025	14.11.2025	CANARA BANK VS DHAIRYA NATH JHA	11.02.2026	11.03.2026	11.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 590/2025	31.10.2025	DYNAMIC AIR AND SEA CARGO VS JASWINDER SINGH	21.02.2026	28.03.2026	28.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 244/2025	17.05.2025	M/S SERVITOR INTELLIGENCE VS FEEDING BILLIONS PVT LTD	23.02.2026	28.02.2026	28.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 613/2025	11.11.2025	AJIT KUMAR VS M/S MSD FAMILY RESTAURANT AND BARS	24.02.2026	06.03.2026	06.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 337/2025	01.07.2025	UCO BANK VS UDI	25.02.2026	02.03.2026	02.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 352/2025	01.07.2025	UCO BANK VS UDI	25.02.2026	02.03.2026	02.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 642/2025	20.11.2025	CANARA BANK VS RAHUL KUMAR	27.02.2026	17.03.2026	17.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 312/2025	03.06.2025	SHYAM LAL VS KAMAL ADHIKARI	27.02.2026	12.03.2026	12.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 470/2025	02.09.2025	PUNJAB NATIONAL BANK VS HIMANSHI YADAV	28.02.2026	13.03.2026	13.03.2026	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS (COMM)/352/2023	45138	Quality Test House Vs Sonal Fabricators P. Ltd/	02-02-2026	PE - 06/04/26 & DE - 13/04/26 & 14/04/26 F.A - 20/04/26	...	...	...	.....	...

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			613	Commercial Suit	CS (COMM)/162/2025	28-03-2025	Kavya Enterprises Vs National Const. Co.	10-02-2026	PE - 13/03/26 DE - 27/03/26 F.A - 01/04/26	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/359/2025	05-07-2025	Amit Chaurasia Vs Rishabh Bhandari	17-02-2026	PE - 20/03/26 & 23/03/26 DE - 28/03/26 & 30/03/26 F.A - 06/04/26	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/227/2025	06-05-2025	PNB Vs Deepak Kr. Sharma	25-02-2026	PE - 20/03/26 DE - 01/04/26 F.A - 07/04/26	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/644/2025	13-12-2024	SBI Vs Bijoy Pandit	27-02-2026	PE - 27/03/26 DE - 10/04/26 F.A - 17/04/26	...	...	...	.....	...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)04/2023	02.01.2023	PAWAN CHAUHAN Vs. ASIAN CONSTRUCTION COMPAN	04.02.2026	PE - 23.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)656/2025	29.11.2025	UNION BANK OF INDIA Vs. MS PACE GLOBAL PROPPARVEEN YADAV	08.02.2026	PE-24.02.2026 DE-16.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)317/2024	01.07.2024	Neeraj Kumar Vs. Larson And Toubro Ltd	13.02.2026	PE-03.03.2026 DE-10.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)342/2025	02.07.2025	SHREE SHYAM CORPORATE SERVICE Vs. TURBO MEGHAIRWAYS	18.02.2026	PE-09.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)371/2025	14.07.2025	TSM BUILDWELL PVT LTD Vs. KAMLADITYA CONSTRUCTION	19.02.2026	PE- 07.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)447/2025	21.08.2025	MANOJ MALHOTRA Vs. GOLDWYN LTD UNIT III	19.02.2026	PE-10.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)33/2025	18.01.2025	DR ANJUNA DHIR Vs. AIR FORCE AND NAVAL OFFICERSCGHS	20.02.2026	PE-27.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)112/2025	04.03.2025	Vinod Kumar Sharma Vs. Kunderah Trading Corporation Pvt Ltd	13.02.2026	PE-17.03.2026 DE-24.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)167/2024	21.03.2024	NISHANT OBEROI Vs. WEALTH WALLET	23.02.2026	PE-02.03.2026 DE-17.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)168/2025	01.04.2025	Dr. Joginder Solanki Vs. Ace Welfare Pvt.Ltd. Ace Hospital	24.02.2026	PE-19.03.2026 DE-30.03.2026	NIL	NIL	NIL	NIL	NIL

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			614	Commercial Suit	CS(COMM) 484/2023	10.10.2022	UNION BANK OF INDIA Vs. RIWAJ ANDEHOUSE DESIGNER BOUTIQUE	26.02.2026 02.04.2026	PE-19.03.2026	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 703/2025	26.12.2025	M/s Sky Seater Tours And Travels Pvt Ltd Through its Director Rakesh Rai Vs.DHEERAJ DOGRA	17.02.2026 17.04.2026	PE-24.03.2026	DE-NIL	NIL	NIL	NIL
50	SH. AJAY GULATI-DISTRICT COMMERCIAL COURT-04	SOUTH WEST		COMMERCIAL SUIT	59/2025	06.02.2025	Gee Key Fabrics Vs Divine Creations	02.02.2026	PE- 23.02.2026	NIL	NIL	NIL	-
				COMMERCIAL SUIT	271/2025	24.05.2025	Nainital Bank Ltd Vs. Parul	04.02.2026	PE-03.03.2026	NIL	NIL	NIL	-
				COMMERCIAL SUIT	354/2025	03.07.2025	LIC Housing Finance Ltd. Vs. Ajay Ratra	17.02.2026	PE-27-03-2026	NIL	NIL	NIL	-
				COMMERCIAL SUIT	281/2025	27.05.2025	DR PRADYUMN KUMAR Vs. INDUE PREFEB PVT LTDTHROUGH ITS DIRECTOR	16.02.2026	PE30.03.2026	NIL	NIL	NIL	-
				COMMERCIAL SUIT	268/2025	24.05.2025	Bank Of Baroda Vs Mrs. Guddi	19.02.2026	PE-27.03.2026	NIL	NIL	NIL	-